

PROFORMA FOR DECLARATION OF ASSETS

[As On 31.03.2012]

Name of Officer [In Full] - सुधीर कुमार
 Date of Birth - 15 / 07 / 1971
 Present post held - अपर जिला एवं सत्र न्यायाधीश जशपुर

Immovable Property				
Name of District, Sub-Division. Taluka and Village in which property is situated	Name and details of property		If not in own name, state in whose name held and his/her relationship the Govt. Servant.	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of person from whom acquired
	Housing and other Buildings	Land		
01 ग्राम खोडसमा तहसील कैराना, जिला- शामली (पूर्व मुजफ्फर नगर) (उत्तरप्रदेश)	02 निवास हेतु संयुक्त मकान (पिता के नाम पर दर्ज) (अविष्य में बंटवारा होने पर प्राप्त होने वाला भाग 1/4)	03 3.597 हेक्ट0, कृषि भूमि (पिता के नाम पर दर्ज) (अविष्य में बंटवारा होने पर प्राप्त होने वाला भाग 1/4)	04 श्री विजयपाल सिंह (पिता के नाम पर दर्ज)	05 क- 1.52 हेक्ट0 भूमि पैतृक दादाजी से पिता को प्राप्त हुई। ख- 2.077 हेक्ट0 भूमि 1971 में पिता को लीज पर प्राप्त हुई, वर्तमान में अंतरणीय अधिकार।
Movable Property (Value Above 25,000/- of Rs.)				
Name pf Articles				
1. आई-10 स्पोर्ट्स कार				
2. हीरोहोण्डा मोटर सायकल				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) 3,50,000 / - रू0 (पत्नी के पास विवाह के समय से)				

Name of Issuing Company		Shares/Debentures	
1		2	
Nil		Nil	
Name of Issuing Company		Life Insurance Policy & others	
1		Amount	
एस0बी0आई0 लार्डफ इश्योरंस (फ़लेक्सी स्मार्ट इश्योरंस पॉलिसी)		बीमित राशि - 10,00,000 / - ₹0 (दस लाख रुपये) प्रीमियम - 50,000 / - ₹0 वार्षिक पॉलिसी की परिपक्वता दिनांक - 08 / 08 / 2021	
Bank Deposits/Securities & investments			
Name of Bank		City	
1		2	
1) Fixed Deposits		Amount	
Nil		3	
2) Saving Bank A/CS		Nil	
1- भारतीय स्टेट बैंक		जशपुर	
2- पंजाब नेशनल बैंक		चौसाना मुजफ्फरनगर	
3) PPF		1,05,811 / - ₹0	
4) GPF/CPS		20,000 / - ₹0	
5) NSS		Nil	
6) Others		कार्यालय अभिलेख के अनुसार Nil Nil Nil	

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.
 Not :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date
 10/11/23